

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2639
ANSWERED ON:05.08.2015
Bhumidhari Rights
Raj Dr. Udit

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Ministry of Urban Development be pleased to state:

(a) Whether the Government had allotted land to the Scheduled Castes, widows, Other Backward Classes, military personnel and poor people under 20-Point Programme in the year 1970 and 1976; and

(b) If so, the details thereof and the action taken/being taken by the Government for conferment of bhumidhari rights to these people?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) & (b) : Yes, Madam. The Government of NCT of Delhi has allotted land under 20-Point Programme in the year 1970 and 1976 and has informed that reliable records in support of the Bhumidhari claims are not available.
